



Sical Logistics Limited

(a company under Corporate Insolvency Resolution Process pursuant to Hon'ble NCLT order dated 10th March 2021)

Summary of Operational Creditor Claims

Date: 16th September 2021

Reference	Name of Operational Creditor	Amount Claimed	Amount Admitted	Amount under verification	Amount rejected	Reason for rejection (refer Note 1)
OCC-7	Employees Provident Fund Organisation	11,70,235	11,70,235	-	-	
OCC-126	ESIC, Hyderabad	41,859	41,859	-	-	
OCC-177	Employees State Insurance Corporation	41,859	-	-	41,859	Duplicate claim
OCC-184	Employees State Insurance Corporation, Chennai	3,429	3,429	-	-	
OCC-218	Dy Commissioner of CT & GST, Odisha	5,26,05,274	5,26,05,274	-	-	
OCC-220	Asst Commissioner, State Tax , Satna Circle 1, Madhya Pradesh	22,24,52,323	22,24,52,323	-	-	
B1022	Income Tax Department	4,03,33,347	4,03,33,347	-	-	
B1023	Income Tax Department	29,24,390	29,24,390	-	-	
B1024	Income Tax Department	888	888	-	-	
Total		31,95,73,604	31,95,31,745	-	41,859	

Note 1:

The reason for operational creditors whose claim has been fully or partially rejected is "Amount outstanding as per Sical Logistics Limited's (SLL) books has been admitted. Some unpaid invoices provided by the Operational Creditor claimants do not have confirmation/acceptance from SLL's end in pre-CIRP period."

Regards

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Resolution Professional for Sical Logistics Limited

IP Registration no. IBBI/IPA-001/IP-P00015/2016-17/10039

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